

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

Original Application No.51 of 2015 (SZ)

V. Manickam

... Applicant

-Vs-

The Secretary,
Tamil Nadu Pollution control Board and others.

... Respondents

**STATUS REPORT FILED BY THE COMMISSIONER OF SALEM CITY
MUNICIPAL CORPORATION**

I, R. Sadheesh, S/o. Rengaraju, Hindu, aged about 43 years, having office at Salem City Municipal Corporation, Salem do hereby solemnly affirm and state as follows:

1. I am the Commissioner, Salem City Municipal Corporation herein and I am the 6th Respondent herein in the above original Application and I am well acquainted with the facts of the case as per records.

2. I respectfully submit that this Original Application was filed by the Applicant in the following prayer:

i) to direct the Second, Fourth and Fifth respondents to stop the inflow of contaminated water from the main channel of Thirumanimutharu river that are fed into the two tanks of Kollapatti and Mallasamudram Village of Thiruchengode Taluk, Namakkal District, by closing the feeder channel one and for all.

ii) To pump fresh water from Mettur dam by replacing the stagnated toxic water from the tanks of Kollapatti and Mallasamudram.

iii) To conduct environmental study by the first and second respondents and stop discharging polluted waste water into the river


COMMISSIONER
SALEM CORPORATION

Thirumanimutharu in its flow of water through its channel from Yercaud Servarayan Hills to its end of Paramathi Velur – Cauvery Basin.

3. It is respectfully submitted that this Hon'ble Tribunal was passed an order dated 10.04.2019 in Original Application No.51 of 2015 (SZ) among other things inter alia as follows:-

“8. Considering the fact that Salem Municipal Corporation has come with an action plan with the timelines, we feel it appropriate to review the progress of the action taken to remedy the matter and directing them to submit periodical report by every three months. Pollution Control Board is also directed to inspect the area in question and find out whether the river stretches mentioned therein meets the standards prescribed in the meantime and submit a report to that effect.”

“10. On the basis of the recommendation of the joint Committee, it is for the Pollution Control Board to consider the further action to be taken against the violators and recover compensation if any required from them, after assessing the quantum of compensation payable by them. Pollution Control Board as well as the Joint Committee appointed by this Tribunal shall submit a detailed report as directed above regarding the factual and action taken within the three months from today by e-mail. The Salem Municipal Corporation is directed to submit the progress of the implementation of the action plan in this regard every three months by e-mail.”

As per this Hon'ble Tribunal Order, periodically in between every three months the Salem Corporation filling the Status Report in this regard. As follows continuation of the order passed by this Hon'ble


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Tribunal Order's dated 02.07.2020 I am filling this implementation progress details and project improvement report.

4. The above Original Application was filed alleging that there was pollution in Thirumanimutharu River by virtue of sewage water being released into the river. The Government of Tamil Nadu had sanctioned at the request of the Salem Corporation funds for implementation of Underground Sewerage Scheme.

5. Salem Municipality is established in the 1866 is the oldest municipality, was up graded as Salem City Municipal Corporation in 1994. While it is specifically admitted that the natural resources and water bodies ought not to be polluted and preserved for future generations, steps are being taken for Underground Sewerage Scheme.

6. The Administrative Sanction, was accorded vide G.O. (Ms).No.60 (D) Municipal Administration and Water Supply Department Dated 23.02.2006 to implement the Under Ground Sewerage Scheme at an allotment cost of Rs.149.39 crores. Out of 7 packages of work 3 comprise of the collection systems and 4 are the Sewage Treatment Plants (STP). The 3 packages of collection system have been designed for 421.67 km of laying Sewer line, with House Service Connection and 15,287 of man holes.

7. I submit that in this regard the tenders were called on following dates such as 22.11.2007, 28.12.2007, 09.07.2008, 11.12.2008 for 4 times regarding the 3 packages of Collection systems, because of non - fulfillment of tender conditions and above percentage than the estimate cost.

8. In the 5th call on 20.08.2009, the collection system packages I & III were allotted to the contractor firm M/s. PSVCPL-BBIPL (JV) Hyderabad and work order was issued on 18.03.2010. The agreement period for completing the above said I & III packages was 30 and 36 months respectively.

9. Under package – I , out of 86.17 K.M. laying of sewer line, 3,317 of Manholes and 103.75 K.M. of house service connections , only 22.81 K.M. of sewer line , 1152 Nos of Manholes and 26.68 k.m. of house service connections has been completed, which is 28% only.

10. Under package –III, out of 184.85 k.m. laying of sewer line, 6,979 of Manholes and 221.90 km of house service connections , only 48.25 k.m. of sewer line, 2,382 Nos of Manholes and 25.69 k.m. of house service connections has been completed, which is 25% only.

11. Since the above said the firm had not achieved the milestones, the contract was terminated on 15.07.2013.

12. It is respectfully submitted that Tender was called on 13.02.2014 for the remaining pending works in the packages I & III of collection system. The work has been allotted to the L1 Contractor M/s. Subaya Constructions Company Ltd., and the work order has been issued on 06.03.2015. The work had been completed. The concerned STP at Vellakuttai of Zone – I & IV under package –I, has been completed and commissioned.

13. In the 7th call on 24.06.2010, the collection system package- II was allotted to the contractor firm M/s. RAUS Construction (P) Ltd. Hyderabad and work order has been issued on 02.12.2010. The agreement period for completing the work was 36 months.

14. Under package – II , out of 150.65 km. of laying of sewer line, 4,991 of Manholes and 179.68 k.m. of house service connections, only 72.78 km of sewer line, 4,537 Nos of Manholes and 97.33 km. of house service connections has been completed, which is 48%.

15. Since the above side the firm had not achieved the milestones, their contract was terminated on 31.12.2016.

16. M/s. TWIC, (Tamilnadu Water Investment Company (TWIC) Limited) Chennai, has been appointed as Consultant to prepare Detailed Project Report, for the Under Ground Sewerage Scheme regarding the balance works of package-II and the uncovered areas. Because of delay in submitting the Detailed Project Report, the Corporation had prepared the Detailed Project Report. Based on that the length of sewer line of collection system regarding STP at Vandipettai is 150.65 Km, in which a length of 72.78 Km has been completed by the selective contractor firm. For the remaining balance length of 77.87 Km is covered in the proposed UGSS (Under Ground Sewerage Scheme) work under Smart City Mission at an estimate cost of Rs.85.39 crores. It is respectfully submitted that Tender was called on 28.11.2019 for the remaining pending works in the package II of collection system. The work has been allotted to the L1 Contractor M/s. VVV Constructions, Pvt., Ltd., Chennai and the work order has been issued on 18.02.2020. The work is in progress. For the omitted areas within the Corporation limit, the concern, Infra En (India) Pvt. Ltd., Bangalore has been appointed for preparing the Detailed Project Report and the Detailed Project Report had been prepared for an estimate cost

Rs.16.50Cr, which had been read in the Lr.ROC.No.2304/2005/SS1, dated 13.07.2020 submitted to the office of CMA, Chennai.

17. I respectfully submit that In Salem Corporation, 135 liters per capita demand (LPCD) is being supplied for the population of 8, 84,746. In which approximately, 80% of the water supply is being met out as sewerage which is about 95 MLD. The treatment capacities of 4 STPs is 98 MLD, which is much higher than the produced sewage. Since the Ultimate treatment capacity of 4 STPs is 98 MLD, on completion of Packages II & III, the possibility of letting out sewage water into the Thirumanimutharu River will be lesser and nullified in the nearby future.

18. As per this Hon'ble Tribunal Order dated 10.04.2019 in Original Application No.51 of 2015 (SZ), the Central Pollution Control Board officials and Tamil Nadu Pollution Control Board officials and other government officials had jointly inspected on 21.05.2019 after the joint inspection, they instructed to divert the nearby drain for treatment in the STP at Mankuttai, Vellakuttai & Anaimadu and to let out the treated water in the Thirumanimutharu River. In this regard the work tender had been called on 27.06.2019, because of no response, retender had been called and the tender finalized on 17.07.2019. The above work has taken up and work order issued on 13.08.2019. Highways Department has under taken fly over Bridge in the main part of UGSS pipe line laying site. Hence, the UGSS work has been interrupted and thus the delay occurred. After several discussions and meetings, the Highways department accepted to redesign the sewer line as pumping main in shallow depths, which does not affect the foundation of flyover bridges. Tender had been called, on for preparing

the Detailed Project Report for the Under Ground Sewerage Scheme in areas under packages I & III the Salem Corporation and the work order had been issued to the consultant agency, Infra En (India) Pvt., Ltd., Bangalore on 15.06.2020 to prepare Detailed Project Report.

For this, the Detailed Project Report had been prepared for an estimate cost of Rs.14.86 cr., for executing the remaining redesigned Highways roads which falls under ABD area. For the prepared Detailed Project Report, Administrative Sanction & Technical Sanction had been obtained on 09.09.2020, and the tender had been called on 14.10.2020. Now Vellakkutai STP, Anaimedu STP and Mankuttai STP Vandipettai STP treatment arrangement works completed.

19. It is respectfully submitted that the Joint Inspection Committee appointed by this Hon'ble Tribunal and submitted their Report before this Hon'ble Tribunal on 08.04.2019 and they had submitted a detailed findings and observations. On the basis of recommendation of the Joint Committee's findings and observations the following implementation steps are taken by the Salem Corporation as follows:

i) It is further submitted that over 195 public toilets have been constructed by the Salem Corporation. Out of the 41 community toilets proposed to be constructed by the Petitioner, Corporation nearly 35 community toilets have been constructed and put into use from the years 2015 -2019.

ii) It is further respectfully submitted that the functioning of bleaching and dyeing industries in Salem being regulated and monitored by the Divisional Environmental Engineer, TNPCB, Salem under Environment Protection Act, 1986. In pursuance of the same, it is

submitted that the TNPCB tested the treated and untreated effluents on 22.11.2018, 28.02.2019, 20.03.2019 and 11.04.2019 it can be observed that the treated effluents are well within the permissible limits as prescribed by the Tamil Nadu Pollution Control Board:

- 1) ROA No. 421/AEL-SLM/208-19 dated 22.11.2018,
- 2) ROA No. 620 /AEL-SLM/208-19 dated 28.02.2019,
- 3) ROA No. 634 /AEL-SLM/208-19 dated 20.03.2019,

4) ROA No.694/AEL-SLM/208-19 dated 11.04.2019 of the Advanced Environmental Laboratory Tamil Nadu Pollution Control Board, Salem. In order to exercise further caution, a house laboratory is operating in full swing for testing BOD, CODs other parameters for quality control of the Sewage Treatment Plants.

iii) It is submitted that, the Sewage Treatment Plants at Vellakuttai is functioning and out of 10,740 Nos. of House Service Connections so for 4,677 nos. of House service connections had been given and remaining connections are under progress. A quantity of 1.8 MLD Untreated sewage water from 6,063 Nos. of Households are letting through open drain is to be treated as suggested by Pollution Control Board Monitoring Committee. The sewage samples tested on 20.01.2020, 20.02.2020 and 14.03.2020 meet the standard norms of TNPCB for all parameters.

iv) It is respectfully submitted that, the Sewage Treatment Plants at Anaimedu is functioning and out of 6,552 Nos. of House Service Connections so for 2,800 nos. of House service connections had been given and remaining connections are under progress. Quantity of 1.7 MLD Untreated sewage water from 3,752 Nos. of Households are

letting through open drain is to be treated as suggested by Pollution Control Board Monitoring Committee. The sewage samples tested on 26.12.2019 & 20.01.2020 meet the standard norms of TNPCB for all parameters.

v) It is respectfully submitted that, the Sewage Treatment Plants at Mankuttai is functioning and out of 36,983 Nos. of House Service Connections so for 784 nos. of House service connections had been given and remaining connections are under progress.

vi) The length of sewer line of collection system regarding STP at Vandipettai is 150.65 Km, in which a length of 72.78 Km has been completed by the respective contractor firm. For the remaining balance length of 77.87 Km proposed UGSS work under Smart City Mission at an estimate cost of Rs.85.39 crores. It is respectfully submitted that Tender was called on 28.11.2019 for the remaining pending works in the package-II of collection system. The work has been allotted to the L1 Contractor M/s. VVV Constructions, Pvt., Chennai and the work order has been issued on 18.02.2020. The work is in progress. In zone-4, Kondalampatty, partly Ammapet and Hasthampati area, the STP at Vandipettai is under trial run. The sewage collected through the sewer line laid at Vandipettai area is being checked for TamilNadu Pollution Control Board norms. In the near future, a quantity of 1 MLD of sewage is about to be treated in the STP. Formerly, the respective collection system package had been terminated because of intermittent execution by the old contractor and this collection system work is now under progress and will be completed by October-2022.

vii) It is further submitted that in furtherance of our goal to prevent the discharge of untreated sewage into the Thirumanimutharu River over 8,175 households have converted their insanitary toilets into sanitary toilets.

viii) It is further submitted that the Salem Corporation, under Smart City Development Scheme has proposed to provide fencing on both sides of the River Thirumanimutharu for a length of 1.720 km in the mostly congested and probable area of garbage disposal (Market area from Anaimeadu to Apsara theatre), thus avoiding mixing of garbage and other pollutants in the River Thirumanimutharu at a cost of Rs.10.01 Crores. A length of 1.491 Km has been completed and further work is under progress.

PRESENT STATUS DETAILS

Now Sewage Treatment Plants at Vellakuttai, Anaimeadu, Mankuttai and Vandipettai treatment arrangement works were completed.

It was further submitted that the following 4 Sewage Treatment Plants were taken for construction and 3 STP works completed and commissioned and Vandipettai STP in under trial run, using Generator. The EB supply will be obtained at the earliest.


**COMMISSIONER
SALEM CORPORATION**

S.No	Name of the S.T.P.	Capacity	Status	Remarks
1.	Vellakuttai STP	13 MLD	CTO obtained	Commissioned and under operation. Out of 10,740 Nos 4,677 Nos of House Service Connections has been given and Balance 6,063 Nos of connections are under progress. The sewage samples tested on 20.01.2020, 20.02.2020 and 14.03.2020 meet the standard norms of TNPCB for all parameters. The samples taken from the treated sewage is being checked daily in the laboratory established in the STP at Vellakuttai for the parameters COD & BOD and the TamilNadu Pollution Control Board norms, is being met out and had been attached for reference.
2.	Anaimedu STP	6 MLD	CTE obtained	Commissioned and under operation. Out of 6,552 Nos 2,800 Nos of House Service Connections has been given and balance 3,752 Nos of connections are under progress. The sewage samples tested

				on 26.12.2019 & 20.01.2020 meet the standard norms of TNPCB for all parameters. The samples taken from the treated sewage is being checked daily in the laboratory established in the STP at Animedu for the parameters COD & BOD and the TamilNadu Pollution Control Board norms, is being met out and had been attached for reference.
3.	Mankuttai STP	35 MLD	CTO obtained	Commissioned and under operation. Out of 29,947 Nos 784 Nos of House Service Connections has been given and Balance 29,163 Nos of connections are under progress.
4.	Vandipettai STP	44 MLD	CTE obtained	Trial run under progress, with the help of Generator (DG set) and EB supply will be obtained at the earliest, which is in process.

a) In the Corporation limit, sewage is being collected through the sewer line laid as on date under UGSS. In zone-1, Suramangalam area, the quantity of sewage entering the STP at Mankuttai is 1.5 MLD,

and for the parameters such as BOD & COD, the norms of TamilNadu Pollution Control Board is being adhered and treated sewage of quantity 1.5 MLD is being let into Thirumanimutharu River.

b) In zone-2, Hasthampatty area, quantity of sewage entering the STP at Anaimeedu is 4 MLD, and the parameters such as BOD & COD is meeting the standard norms of TamilNadu Pollution Control Board and the treated sewage of quantity 1.5 MLD is being let into Thirumanimutharu River.

c) In zone-3, Ammapet area, quantity of sewage entering the STP at Vellakuttai is 7 MLD, and the parameters such as BOD & COD is meeting the standard norms of TamilNadu Pollution Control Board and the treated sewage of quantity 7 MLD is being let into Thirumanimutharu River.

d) In zone-4, Kondalampatty, partly Ammapet and Hasthampati area, the STP at Vandipettai is under trial run, using Generator. The EB supply will be obtained at the earliest. The sewage collected through the sewer line laid had at Vandipettai area is being checked for TamilNadu Pollution Control Board norms. In the near future, a quantity of 1 MLD of sewage is about to be treated in the STP. Formerly, the respective collection system package had been terminated because of intermittent execution by the old contractor and this collection system work is now under progress and will be completed by October - 2022.

e) From the 4 Nos of STPs, of total capacity 98 MLD, a quantity of 13.5 MLD is being treated as on date Out of 84222 nos of HSCs, 8,261 nos had been provided and from which 13.5 MLD is being treated in the

STPs. In due course the remaining all HSCs will be provided. The samples taken from the treated sewage is being checked daily in the laboratory established in the STP at Vellakkutai and Animedu for the parameters COD & BOD and the TamilNadu Pollution Control Board norms, is being met out and had been attached for reference.

g) Since the no. of HSC are being increased day by day, and thus the quantity of treated sewage will be increased and thus, only treated sewage will be let out in the Thirumanimutharu River and no sewage will be left untreated.

20. As submitted earlier, the alternative temporary solution which is being implemented to ensure the protection of Thirumanimutharu River from pollution is also catering the needs and thus this Corporation has ensured that the sewage is not drained into the River.

21. It is seen, the above alternative action as well as permanent action taken by the Salem Corporation is to prevent the pollution.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal this Status Report may be taken on file and such suitable orders may be passed and thereby render justice.

Before Me,

Commissioner,
Salem City Municipal Corporation.
COMMISSIONER
SALEM CORPORATION

VERIFICATION

I, R. Sadheesh, Son of Rengaraju, working as Commissioner, Salem City Municipal Corporation, Salem, do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Salem, on this 10th day of November, 2020.


Commissioner,
Salem City Municipal Corporation.

COMMISSIONER
SALEM CORPORATION

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TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

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... Applicant

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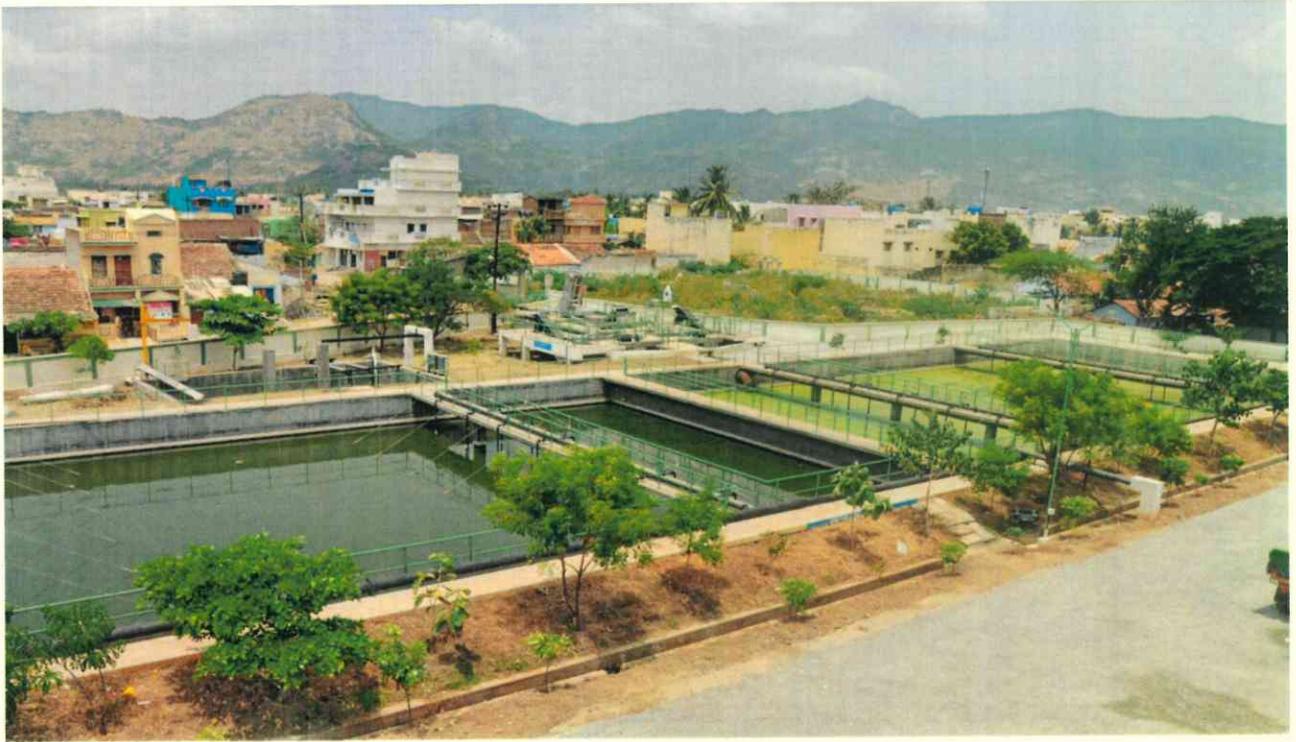
**STATUS REPORT FILED BY THE
COMMISSIONER OF SALEM CITY
MUNICIPAL CORPORATION**

M/s. S.SATHISH

COUNSEL FOR RESPONDENT - 6

Mobile No.9095980976

SALEM CORPORATION
VELLAKUTTAI STP 13MLD
RECEIVING CHAMBER



VELLAKUTTAI STP 13MLD
CENTER CLRIFARE



SALEM CORPORATION
VELLAKUTTAI STP 13MLD
INLET CHAMBER



OUT LET TREATED WATER



SALEM CORPORATION
ANAIMEDU STP 6 MLD
FUNCTIONING IN TREATMENT SEWAGE WATER



SALEM CORPORATION
ANAIMEDU STP 6 MLD
AERATION TANK



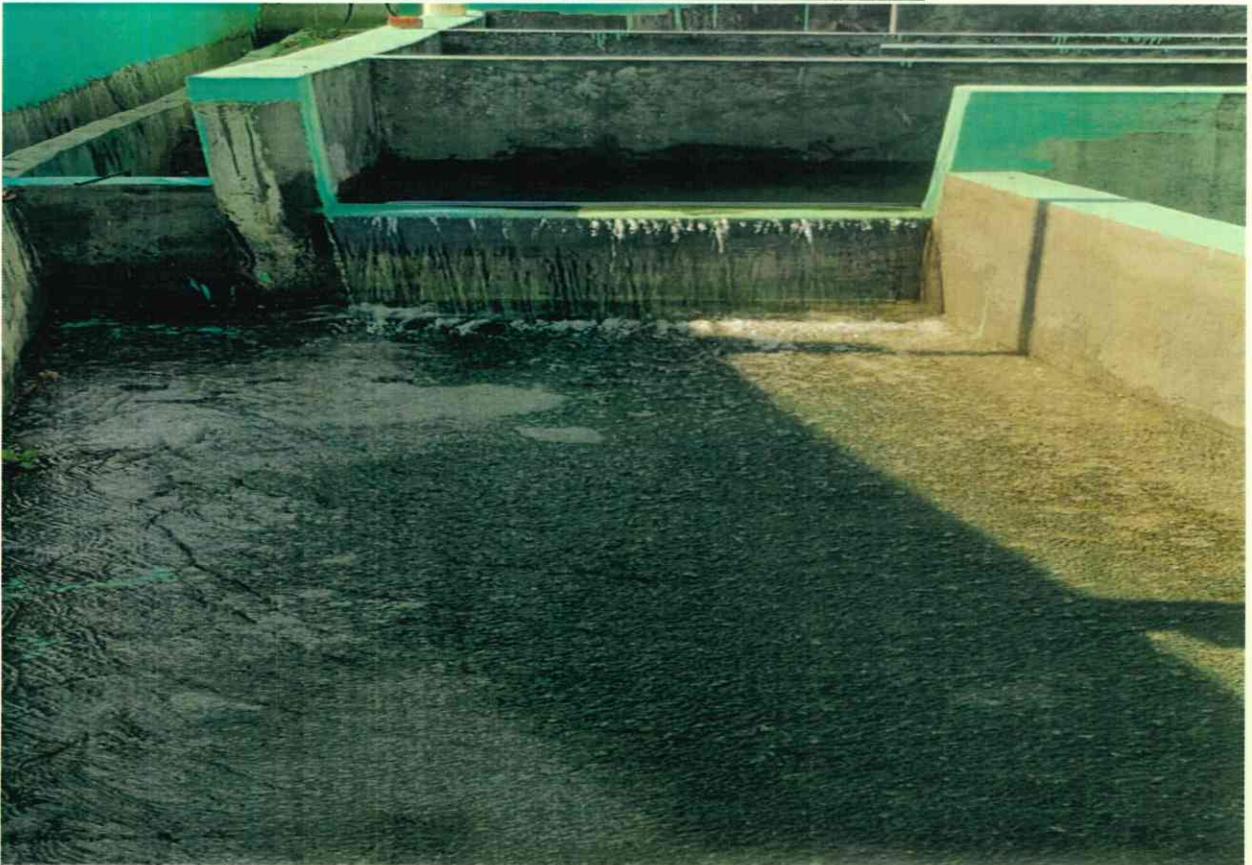
SALEM CORPORATION
ANAIMEDU STP 6 MLD
INLET CHAMBER



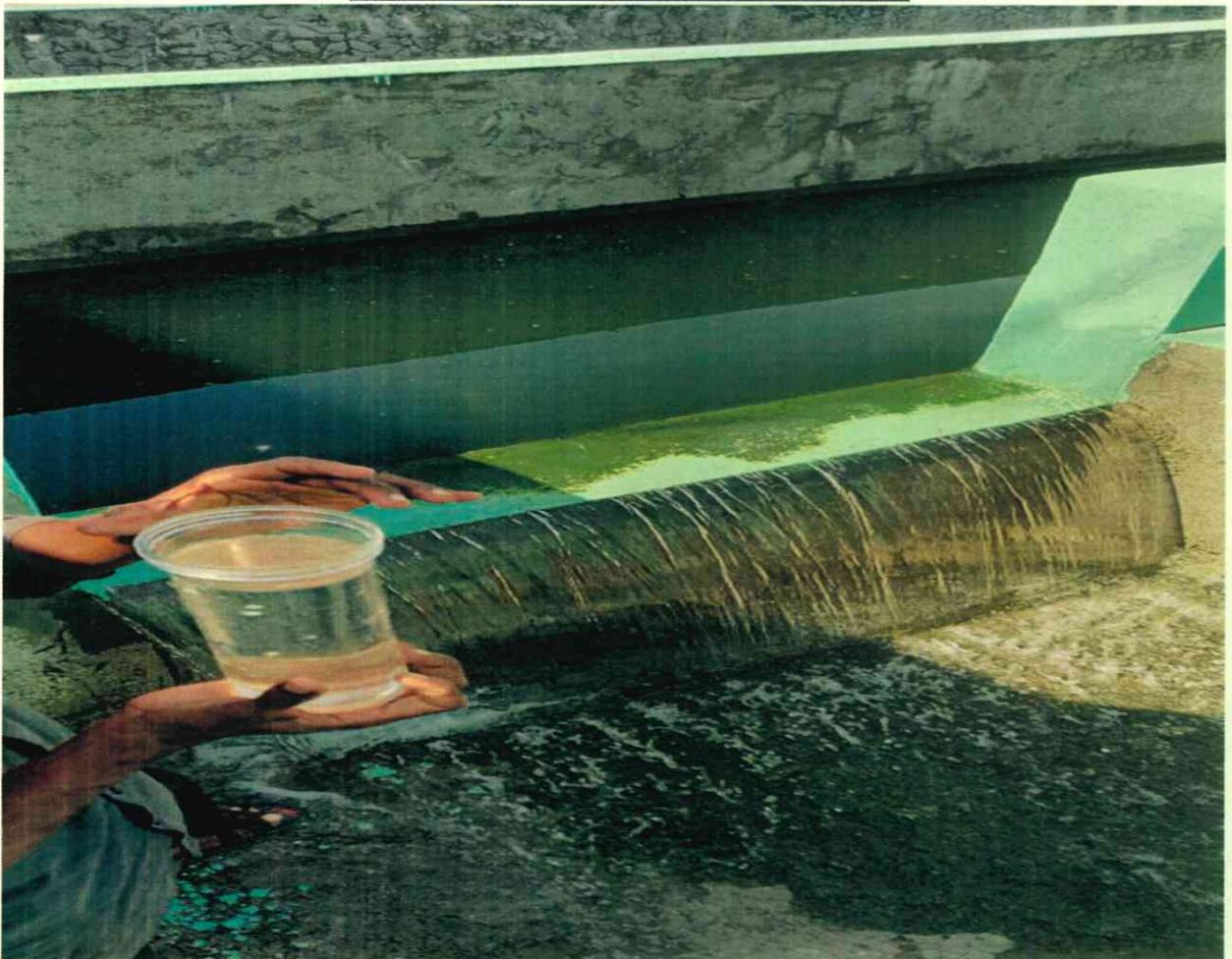
ANAIMEDU STP 6 MLD
INLET CHAMBER



SALEM CORPORATION
ANAIMEDU STP 6 MLD
OUT LET TREATED WATER



OUT LET TREATED WATER



SALEM CORPORATION
MAANKUTTAI STP 35MLD
AERATION TANK



MAANKUTTAI STP 35MLD
RECEIVING CHAMBER INLET



SALEM CORPORATION
MAANKUTTAI STP 35MLD
RECEIVING CHAMBER INLET



TREATED WATER OUT LET



SALEM CORPORATION
VANDIPETTAI STP 44MLD
AERATION TANK



VANDIPETTAI STP 44MLD
CHLORINE ROOM



Vellakuttu

ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68741900002636 P
ULR-TC68741900002637 P

ROA NO.472 /AEL - SLM/2019 - 20 Dt.20.01.2020

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Salem.
2.	Date and time of collection	28.12.2019 at 1.00 PM
3.	Date and time of receipt at Lab.	28.12.2019 at 6.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos. Sterilized BOD Bottle Vol. of 300 ml - 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
RR 1358	1840	Drain Entering into STP	Untreated
RR 1359	1841	Outlet of STP	Treated

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1840/ RR 1358	1841/ RR 1361	
01.	pH at 25°C	Number	7.36	7.82	APHA 23 rd Edi.2017 4500 -- H
02.	TSS at 103°C - at 105°C	mg/l	12	12	APHA 23 rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	15	15	IS3025 (P44) 1993 Reaffirmed 2009
04.	COD	mg/l	112	104	APHA 23 rd Edi.2017 5220
05.	Ammonical Nitrogen as NH ₃ .N	mg/l	4.48	4.48	APHA 23 rd Edi. 2017 4500-NH ₃ C
06.	Total Nitrogen*	mg/l	23.63	9.042	APHA 23 rd Edi. 2017 4500 - NO ₂ - B and 4500 - NO ₃ - B
07.	Feacal Coliform*	MPN/ 100ML	40	26	APHA 23 rd Edi.2017 9221 E
08.	Total Coliform*	MPN/ 100ML	110	63	APHA 23 rd Edi.2017 9221 B
09.	Total Phosphorous	Mg/l	6.296	5.70	APHA 23 rd Edi.2017- 4500 --P E

Note: 1.) < = Indicates Less than Minimum Detectable Limit.

2.) * "The parameters marked with an * are not accredited by NABL".

- End of Test Report-

Checked by

(Signature)
Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

(Signature)
Assistant Director (Lab)



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68742000002858 P
ULR-TC68742000002859 P

ROA NO.528 /AEL - SLM/2019 - 20 Dt.20.02.2020

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Salem.
2.	Date and time of collection	31.01.2020 at 2.45 PM
3.	Date and time of receipt at Lab.	31.01.2020 at 7.30 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos. Sterilized BOD Bottle Vol. of 300 ml -- 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
RR 1408	2054	Drain Entering into STP	Untreated
RR 1409	2055	Outlet of STP	Treated

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2054/ RR 1408	2055/ RR 1409	
01.	pH at 25°C	Number	7.64	7.94	APHA 23 rd Edi.2017 4500 - II
02.	TSS at 103°C - at 105°C	mg/l	120	40	APHA 23 rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	96	10	IS3025 (P44) 1993 Reaffirmed 2009
04.	COD	mg/l	384	56	APHA 23 rd Edi.2017 5220
05.	Ammonical Nitrogen as NH ₃ .N	mg/l	19.04	2.8	APHA 23 rd Edi. 2017 4500-NH ₃ C
06.	Total Nitrogen	mg/l	29.22	8.413	APHA 23 rd Edi. 2017 4500 - NO ₂ - B and 4500 - NO ₃ - B
07.	Feecal Coliform*	MPN/ 100ML	2100	68	APIA 23 rd Edi.2017 9221 E
08.	Total Coliform*	MPN/ 100ML	4600	110	APIA 23 rd Edi.2017 9221 B
09.	Total Phosphorous	mg/l	9.88	8.94	APHA 23 rd Edi. 2017 4500-P E

Note: * "The parameters marked with an * are not accredited by NABL".

- End of Test Report-

Checked by

N. Velim
21/3/20

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. M. Srip
21/3/20

Assistant Director (Lab).



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68742000003096 P
ULR-TC68742000003097 P

ROA NO.591 /AEL - SLM/2019 - 20 Dt.14.03.2020

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Salem.
2.	Date and time of collection	28.02.2020 at 04.15 PM
3.	Date and time of receipt at Lab.	29.02.2020 at 10.20 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos. Sterilized BOD Bottle Vol. of 300 ml - 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
RR1469	2279	Drain entering into STP	Untreated
RR1470	2280	Outlet of STP	Treated

Sl. No.	Parameters	Unit	Sample No.	Sample No.	Test Method
			2279/ RR1469	2280/ RR1470	
01.	pH at 25°C	Number	7.25	7.52	APHA 23 rd Edi.2017 4500 - H
02.	TSS at 103°C - at 105°C	mg/l	352	68	APHA 23 rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	153	30	IS3025 (P44) 1993 Reaffirmed 2009
04.	COD	mg/l	392	128	APHA 23 rd Edi.2017 5220
05.	Ammonical Nitrogen as NH ₃ .N	mg/l	10.64	6.16	APHA 23 rd Edi. 2017 4500-NH ₃ C
06.	Total Nitrogen*	mg/l	15.98	10.17	APHA 23 rd Edi. 2017 4500 - NO ₂ - B and 4500 - NO ₃ - B
07.	Feacal Coliform*	MPN/100ML	780	170	APHA 23 rd Edi.2017 9221 B
08.	Total Coliform*	MPN/100ML	2100	280	APHA 23 rd Edi.2017 9221 B
09.	Dissolved Phosphate as PO ₄	mg/l	11.32	8.84	APHA 23 rd Edi. 2017 4500-P E

Note: * "The parameters marked with an * are not accredited by NABL".

- End of Test Report -

Checked by

Authorized signatory

N. Madim
20/3/20
Dy. Chief Scientific Officer
Technical Manager.

D. M. Manoj
Assistant Director (Lab). 20/3/20



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.

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ULR-TC68741900002406 P

ULR-TC68741900002407 P

ROA NO.423/AEL - SLM/2018 - 19 Dt.26.12.2019

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Salem.
2.	Date and time of collection	29.11.2019 at 9.00 AM
3.	Date and time of receipt at Lab.	29.11.2019 at 12.15 PM
4.	Condition of seal, fastening and Container	Sealed /Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos. Sterilized BOD Bottle Vol. of 300 ml - 2 Nos
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
RR 1323	1618	Drain entering into STP	Untreated
RR 1324	1619	Outlet of STP	Treated

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1618/ RR 1323	1619/ RR 1324	
01.	pH at 25°C	Number	7.06	7.62	APHA 23 rd Edi.2017 4500 - H
02.	TSS at 103°C - at 105°C	mg/l	132	20	APHA 23 rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	5.5	<2	IS3025 (P44) 1993 Reaffirmed 2009
04.	COD	mg/l	40	16	APHA 23 rd Edi.2017 5230
05.	Ammonical Nitrogen as NH ₃ -N	mg/l	2.8	2.24	APHA 23 rd Edi. 2017 4500 - NH ₃ C
06.	Total Nitrogen*	mg/l	5.93	5.59	APHA 23 rd Edi. 2017 4500 - NO ₂ - B and 4500 NO ₃ - B
07.	Feacal Coliform*	MPN/ 100M1	40	18	APHA 23 rd Edi. 2017 9221 E
08.	Total Coliform*	MPN/ 100ml	93	83	APHA 23 rd Edi.2017 9221 B
09.	Total Phosphorous	mg/l	3.5141	3.1854	APHA 23 rd Edi. 2017 4500-P E

Note: 1) <= Indicates Less than Minimum Detectable Limit.

2)* "The parameters marked with an * are not accredited by NABL".

- End of Test Report -

Checked by

OBH 22/1/20

Dy. Chief Scientific Officer
Technical Manager.

Authorized Signatory

D. Mij 24/1/20
Assistant Director (Lab).



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68741900002638 P
ULR-TC68741900002639 P

ROA NO.473 /AEL - SLM/2019 - 20 Dt.20.01.2020

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Salem.
2.	Date and time of collection	28.12.2019 at 1.10 PM
3.	Date and time of receipt at Lab.	28.12.2019 at 6.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos. Sterilized BOD Bottle Vol. of 300 ml - 2 Nos.
5.	Nature and Number of samples	2 Nos. of Sewage Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
RR 1360	1842	Inlet of STP	Untreated
RR 1361	1843	Outlet of STP	Treated

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1842/ RR 1360	1843/ RR 1361	
01.	pH at 25°C	Number	7.34	7.65	APHA 23 rd Edi.2017 4500 - H
02.	TSS at 103°C - at 105°C	mg/l	40	4	APHA 23 rd Edi.2017 - 2540 - D
03.	BOD (at 27°C for 3 days)	mg/l	64	12	IS3025 (P44) 1993 Reaffirmed 2009
04.	COD	mg/l	312	96	APHA 23 rd Edi.2017 5220
05.	Ammonical Nitrogen as NH ₃ .N	mg/l	10.64	4.48	APHA 23 rd Edi. 2017 4500-NH ₃ C
06.	Total Nitrogen*	mg/l	39.59	28.20	APHA 23 rd Edi. 2017 4500 - NO ₂ - B and 4500 - NO ₃ - B
07.	Feacal Coliform*	MPN/ 100ML	170	21	APHA 23 rd Edi.2017 9221 E
08.	Total Coliform*	MPN/ 100ML	390	58	APHA 23 rd Edi.2017 9221 B
09.	Total Phosphorous	Mg/l	4.63	8.50	APHA 23 rd Edi.2017- 4500 -P E

Note: 1.) < = Indicates Less than Minimum Detectable Limit.

2.) * "The parameters marked with an * are not accredited by NABL".

- End of Test Report-

Checked by

N. V. Medim
5/1/20
Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanraj
Assistant Director (Lab)